रेलवे का नाम		१-७-५५ से वर्षा झौर बाढ़ के कारण रेलों को नुकसान		
		. रु पये		
मध्य		े ६२, ६७ ३	i	
पूर्व		. कुछ नहीं		
पूर्वोत्तर		. १३,६०,०००	ı	
उत्तर	٠.	. €₹,80,000		
दक्षिण-पूर्व	•	. कुछ नहीं		
दक्षिण		१२,६७५*		
पश्चिम		. १६,२००		
		 -	٠	
	कुल	৩৯,४३,৯४৯		

*३०-११-५५ को तुफान से होने वाला नुकसान इसमें शामिल नहीं है।

t[THE DEPUTY MINISTER RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Presumably the hon. Member is referring to the loss on account of damages caused to the Railway property. As this office do not keep such information State-wise, the extent of loss suffered by Indian Railways is given below as Zone-wise:

Name of Railway		Rail rains	suffered by ways due to and floods 1-7-55
Central ·			Rs. 62,973
Eastern ·			Nil.
North-Eastern			13,60,000
Northern .		. •	63,90,000
South-Eastern	•	•	Nil.
Southern	•	•	12,675*
Western ·	•	•	18,200
TOTAL	-	•	78,43,848

*Excludes cost of damages caused by cyclone on 30-11-55.]

SETHUSAMUDRAM PROJECT

to Questions

- 53. Dr. RAGHUBIR SINH: Will the Minister for TRANSPORT be pleased to state:
- (a) whethe the Sethusamudram Project Committee set up under the chairmanship of Shri Ramaswami Mudaliar has submitted its
- (b) if so, how much time Government are likely to take in coming to a decision on the recommendations contained therein?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

(b) It would be difficult to indicate any time limit for taking final decisions on a project of this size which has necessarily to be studied carefully in consultation with experts.

PAPERS LAID ON THE TABLE

ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAK-INGS, GIVEN IN THE HOUSE

12 Noon

THE MINISTER WITHOUT PORTFOLIO (SHRI V. K. KRISHNA MENON): Sir, on behalf of Shri Satyanarayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises undertakings given during the sessions as set out in the Order Paper:

- (i) Statement No. I-Twelfth Session, 1956.
- (ii) Statement No. IV-Eleventh Session, 1955.
- (iii) Statement No. VI-Tenth Session, 1955.
- (iv) Statement No. IX-Ninth Session,
- (v) Statement No. X-Eighth Session.

[†]English translation.